

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **06th** day of **March 2019**

ORIGINAL APPLICATION NO. 330/1229 of 2015

HON'BLE MS. AJANTA DAYALAL, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Manoj Kumar Singh SG/IRSEE presently posted and working as Sr. Divisional Electrical Engineer, S/o Shri Satish Kumar Singh, Office of Divisional Railway Manager, Varanasi, North Eastern Railway, Lahartara, R/o 254 Railway Officer Colony, North Eastern Railway, Larartara near Shammo Mata Mandir, District Varanasi.

.....Applicant.

VER S U S

1. Union of India, notice to be served upon Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
2. General Manager (Personel), North Easter Railway, Gorakhpur.
3. Member (Electrical) and Ex-officio, Secretary to Government of India, Railway Board, New Delhi.

.....Respondents

Advocate for the Applicant : Shri V. R. Dwivedi
Shri Anil Kumar Singh

Advocate for the Respondents : Shri Sanjeev Kumar
Pandey

ORDER

Shri V. R. Dwivedi and Shri Anil Kumar Singh, learned counsel for the applicant and Shri Sanjeev Kumar Pandey, learned counsel for the respondents are present.

2. Learned counsel for the applicant submits that he does not want to press the O.A.
3. Accordingly, in view of the statement made by the counsel for the applicant, the Original Application is dismissed as not pressed at this stage. No costs.

(Rakesh Sagar Jain)
MEMBER-J

/Shashi/

(AJANTA DAYALAN)
MEMBER -A